

**GOVERNMENT OF INDIA  
MINISTRY OF INFORMATION AND BROADCASTING  
LOK SABHA  
UNSTARRED QUESTION NO 3690  
(TO BE ANSWERED ON 09.08.2018)**

**CONTRACT WORKERS IN AIR/DD**

**3690. SHRIMATI KAMLA DEVI PATTLE  
SHRI SATAV RAJEEV  
SHRI P.R. SUNDARAM  
DR. J. JAYAVARDHAN  
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO  
DR. HEENA VIJAYKUMAR GAVIT  
SHRI DHANANJAY MAHADIK:**

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) Whether All India Radio and Doordarshan have engaged workers on contract basis for various posts and if so, the details thereof;
- (b) the terms and conditions of their engagement, category-wise;
- (c) whether many of the contract workers have given long years of their service in AIR and DD and denied regular employment and basic facilities and if so, the details thereof;
- (d) whether the Government proposes to regularise them and if so, the details thereof including the time-frame for the same; and
- (e) if not, the reason therefor along with the other steps taken by the Government to extend all facilities to deserving contract workers?

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF INFORMATION AND BROADCASTING [COL RAJYAVARDHAN RATHORE (Retd.)]**

(a) & (b): Prasar Bharati has intimated that as on 15.03.2018, Prasar Bharati (including All India Radio and Doordarshan) has engaged 885 workers on contract basis for various posts in accordance with the Contractual Engagement Policy of Prasar Bharati. The policy is available on the web site: <http://prasarbharati.gov.in/Information/RTI/Pages/RTIProactiveDisclosure.aspx>

(c) to (e) There is no provision for regularisation of contract workers under the said policy. However, they are provided with basic facilities at work place to enable them to work efficiently.

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